

Seventeenth Lok Sabha

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Title: Regarding list of Members who associated themselves with the issues raised Under Matters of Urgent Public Importance.

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये ।	सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया ।
Shri T. N. Prathapan	Shri Dhanush M. Kumar Shri B. Manickam Tagore Dr. DNV Senthilkumar S.
Dr. T. R. Paarivendhar	Shri Dhanush M. Kumar Dr. DNV Senthilkumar S.
Shri S. Venkatesan	Shri Dhanush M. Kumar Dr. DNV Senthilkumar S. Shri B. Manickam Tagore
Shri Gautham Sigamani Pon	Shri Dhanush M. Kumar Dr. DNV Senthilkumar S.
Shri Sridhar Kotagiri	Dr. DNV Senthilkumar S. Shri Dhanush M. Kumar Shri Malook Nagar
Shri Subhash Chandra Baheria	Dr. DNV Senthilkumar S. Shri Gopal Shetty Kunwar Pushpendra Singh Chandel
Shri Kanakmal Katara	Shri Devaji Patel
Shri Ram Kripal Yadav	Kunwar Pushpendra Singh Chandel
Shri P. P. Chaudhary	
Shri Ramesh Bidhuri	Kunwar Pushpendra Singh

	Chandel Shri Ganesh Singh Shri Uday Pratap Singh
Shri Tejasvi Surya	Kunwar Pushpendra Singh Chandel Dr. DNV Senthilkumar S. Shri Malook Nagar
Shri Gaurav Gogoi	Kunwar Pushpendra Singh Chandel Dr. DNV Senthilkumar S. Shri Malook Nagar
Shri Ganesh Singh	Kunwar Pushpendra Singh Chandel Shri Uday Pratap Singh Shri Malook Nagar
Dr. Sujay Vikhe Patil	Dr. DNV Senthilkumar S.
Shri Naba Kumar Sarania	Shri Malook Nagar

17.40 hrs

HON. CHAIRPERSON: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Hon. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over the text of the matter at the Table of the House within 20 minutes.

Only those matters shall be treated as laid for which text of the matter has been received at the Table of the House within the stipulated time and the rest will be treated as lapsed.